



THE HIGH COURT OF KERALA

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Date: 04-06-2019

No: F1-41772/19

QUOTATION NOTICE No. 3/2019

Sealed quotations superscribing '**Quotation for supply of Seasonal Books**' are invited from the book sellers/publishers for the supply of books at Annexure- A attached here with, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted and the discount percentages shall be entered against each item. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rate quoted should be for delivery of books at the office of Library, The High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders/as and when published. If the books are not supplied within the prescribed time, the order will stand cancelled without further notice.

The last date for receipt of quotation is **21.06.2019 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **3.00 PM** on **21.06.2019** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information, if needed, can be obtained from office during working hours.


K. Haripal
Registrar General


ANNEXURE- A

S1. No.	Title	Author/ Publisher	Edition	No. of Copies	Rate	Disc %
1	Income Tax Act	Bharat	Latest	5		
2	Income Tax Act	Taxman	Latest	5		
3	Income Tax Rules	Bharat	Latest	5		
4	Income Tax Rules	Taxman	Latest	5		
5	Income Tax Ready Reckoner	Garg	Latest	3		
6	GST Tariff (<i>previously Central Excise Tariff</i>)	R.K Jain	Latest	1		
7	Central Excise Manual	R.K Jain	Latest	1		
8	Customs Law Manual	R.K Jain	Latest	1		
9	Customs Tariff	R.K Jain	Latest	1		
10	Indian Tax Laws	A.N Iyer	Latest	3		
11	SCC Yearly Digest- Supreme Court		as and when published	5		
12	A.I.R Yearly Digest (SC)		as and when published	3		
13	Kerala High Court Yearly Digest		as and when published	5		

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